

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CA 197(PB)/2017

CMI Limited and CMI Energy India Pvt. Ltd.

.....Petitioner

SECTION : UNDER SECTION 233(5)

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan


Hon'ble Member (T)

For the Petitioner(s) :

For the ROC Delhi : Mr. Manish Raj, Company Prosecutor
/RD (NR) Delhi

ORDER

Arguments heard. Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

05.09.2017

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